

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6971

ANSWERED ON:08.05.2015

ECG FACILITIES IN CENTRAL GOVERNMENT HOSPITALS

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether some Central Government hospitals particularly the Kalawati Saran Children`s Hospital is not having the facility of ECG which is pre-requisite for death declaration;
- (b) if so, the details thereof and the reasons therefor along with the manner in which the doctors of the said hospital declare deaths in the absence of ECG facility;
- (c) whether such practice is performed in other Central Government Hospitals in Delhi and if so, the details thereof, hospitalwise;
- (d) whether the Government has conducted any study/enquiry in this regard;
- (e) if so, the details and outcome of such study/enquiry; and
- (f) the other steps taken by the Government to provide ECG facility in said hospital?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (f): As far as Kalawati Saran's Children Hospital is concerned, three machines in ECG Lab are available from 9:00 am to 4:00 pm. An ECG machine in Pediatric ICU is available round-the-clock. In addition, Vital Sign Monitors are also available in the wards which depict the ECG on the monitor. All seriously sick patients are monitored using Vital Sign Monitors which shows the ECG tracing, heart rate, respiratory rate and blood pressure. Absence of these recordings on vital sign monitors despite the best resuscitative measures indicates death of patient.

Facility of ECG is available in other Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Smt. Sucheta Kriplani Hospital.

Procurement of hospital equipment including ECG is a continuous process and these are procured depending upon requirement and availability of funds.